Written Answers 4

(b) Under the rules, only Railway (b) Under the rules, only amount Medical Officers are considered as "Authorized Medical Attendants" for railway employees and their families, except that in the case of trentment of adult women members of a Rallway Servant's family in certain specifled non-Railway Hospitals, the Super-intendent or the Head of the Hospital is regarded as the competent authority for authorizing the reimbursement of medical expenses.

CALCUTTA TELEPHONE EXCHANGE

684. Shri Jethalal Joshi: (a) Will the Minister of Communications be pleased to state how far has the scheme of Automatic Telephone System in Calcutta progressed?

- (b) What is the estimated cost of the scheme and what amount has been spent up to March, 1952?
- (c) What percentage of the total value of the contract has been agreed to be given to Mesers A. T. & E. Company for the purposes of installation of the Exchanges?
- (d) Wiren is the whole scheme likely to be completed?

The Derusty Winisfer of Communiestions (Shri Red Baliader): (a) statement is laid on the Table of the House (Suc Appendix VII, annexure No. 34.7

- (b) Rs 1.340 lakhs. The amount spent unto March. 1952, is Rs. 316 lakhs approximately,
- (c) Agreement for installing only the Stage I exclusives, that is, Jornsanko. Avanue and Central, totalling attentionalely 14,000 lines, has been entered into with A.T. & E. Company. Payment to the Company for this purnose co-stitutes about 14 per cent of the total cost of installation of all the exchanges in the project.

(d) By 1958.

PHOTOGRAVURE MACRINERY

685. Shel Jethales Joshi: (a) Will the Minister of Communications he Photogravure machinery has been set up for printing oostage stamps?

(b) What are the annual requirements of the Postage Stamps in India and what is the canacity of the marhine to cope with the demand?

'fhe Deanty Minister of Communications (Shrt Raj Bahadur): (a) Yes.

(b) The annroximate annual requirements of postage stamps is estimated at 1387 million stamps and the capacity of the new machine is sufficient to meet the all India demand. A third machine has still to be installed. The total capacity then is expected to be roughly 2,000 million stamps a year.

P. AND T. EMPLOYEES

886. Shri Jethalal Joshi. (a) Wift the Minister of Communications be pleased to state what are the main items of welfare activities for the employees of the Posts and Telegraphs Department?

- (b) What is the amount of grant provided for the above mentioned activities In the year 1952-53?
- (c) Is it a fact that there was a provision for Rs. 8,50,000 for the same activities in the year 1949-50, and only Rs. 39,000 were spent?

The Deputy Minlater of Communications (Shri Raj Bahadur): (a) -

- (1) Co-operative Societies
- (2) Canteens
- (3) Recreation Clubs
- (4) Night Schools
- (5) Holiday Homes
- (6) Dispensaries -
- (7) Organisation of Regional and All India Posts and Telegraphs Athletic Meet.

(b) Rs. 3.50.000/-

(c) Yes; Out of the provision of 84 lakhs a sum of Rs. 5 lekhs was Intended for the construction of hospitals for P. & T. staff. Rs. 50,000 for canteens and a lump provision of Rs. 3 lakes for other amenities. When the quesfor other amenities. When the question of constructing the hospitals was examined in greater detail, it was found that there were several difficulties in implementing the proposal. The P. & T. staff are entitled to the same medical ald as other Central Governe ment employees The ouestion arose whether it would be advisable to provide separate hospitals for the staff of P. & T. only. It was also not possihie to construct hosnitals with all the modern facilities with the limited funds that would become evailable for the nurpose. The proposal for constructing separate hospitals for the exchildre use of the P. & T. steff had therefore to be dropped. An emount of Rs. 34 lakhs was provided for such from as formation of co-constative sodietles giving grants to conteens and orening of night schools. The number of co-operative societies onened and canteens started by the staff during the veer were not very large and hence the full amount earmarked for the purpose could not be utilised.